

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF AUGUST, 2023

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.08.2023

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.08.2023</i>
CIVIL	17561	490	869	17182
CRIMINAL	0	0	0	0
TOTAL	17561	490	869	17182

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.08.2023</i>
CIVIL	161809	5038	7684	159163
CRIMINAL	33790	2191	2805	33176
TOTAL	195599	7229	10489	192339